

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

.....

ORDER

No: 493 Dated: 03.09.2011

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

1. Shri Anoop Kumar, Munsiff, Udhampur, is transferred and posted against the Leave Reserve Post, High Court Wing Jammu and is further attached with Director, J&K State Judicial Academy.
2. Shri Amit Sharma, Munsiff, Katra, is transferred and posted as Munsiff, Udhampur, vice Shri Anoop Kumar.
3. Shri Prem Sagar, 3rd Addl. Munsiff, Srinagar, is transferred and posted as Munsiff, Katra, vice Shri Amit Sharma.
4. Ms. Tabassum, Munsiff, Handwara, is transferred and posted as 3rd Addl Munsiff, Srinagar, vice Sh Prem Sagar.
5. Shri Noor Mohd Mir, Munsiff, Gurej, is transferred and posted as Munsiff, Handwara, vice Ms Tabasum. He shall also hold the additional charge of Munsiff, Sogam.

All the transferees shall move simultaneously after handing over the charge to their successors/available Judicial Officers at their Headquarters or to available Revenue Officers if no Judicial Officer available.

By Order

Miwad
(J.R. Kotwal) 3.9.2011
Registrar General

No: 11553-61/R-9

Dated: 03-9-2011

Copy to the:-

1. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
2. Secretaries to all the Hon'ble Judges of the High Court,
....for Information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Director, J&K State Judicial Academy, Srinagar
6. Principal District & Sessions Judge, _____
....for Information and necessary action.
7. Shri/Ms. _____
....for Information and necessary compliance.
8. Incharge NIC for uploading the same on Website.
9. Office file.

Wintab
(K. K. Wintab) 3.9.2011
Joint Registrar

*Dep. Reg. Adv
J-8-9-2011*

*H.A. Sack
Eugene
8/9/11*

Teke Jais